

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/5158/2020

This the 24th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Ugama Ram Dudi, S/o Late Chatra Ram Dudi, R/o Kalwa, Makrana, Distt. Kagaur, Rajasthan, A/P posted at Garrison Engineers, 970 Engineer Works Section C/o 56 APO, Srinagar, Aged: 47 years.

.....Applicants

(Advocate:- Mr. Omair Shafiq for Mr. Jahangir Iqbal Ganai)

Versus

1. Union of India through Defence Secretary, Ministry of Defence, New Delhi.
2. Engineer-in-Chief IHQ of MOD (Army), Kashmir House, Rajaji Marg, New Delhi-110011.
3. Officer-Incharge Records, Records Bengal Engineer Group Rorkee-247 667
4. Chief Record Officer, Bengal Engineer Group, Rorkee
5. Garrison Engineer, 970 Engineer Works Section C/O 56 APO, Srinagar.

.....Respondents

(Advocate: Mr. Raghu Mehta, Sr. C.G.S.C.)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that the T.A. has become infructuous on account of subsequent developments which have taken place.

2. Accordingly, the T.A. is dismissed for having become infructuous.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**